

[*Translation*]

Proposal to open Regional Office of Tea Board in Uttar Pradesh

6471. SHRI HARISH RAWAT
Will the Minister of COMMERCE be pleased to state :

(a) whether any scheme has been formulated to increase production of tea in Uttar Pradesh during the Seventh Five Year Plan;

(b) if so, the amount of expenditure likely to be incurred on this scheme;

(c) if not, the reasons therefor,

(d) whether his Ministry would consider a proposal to set up a regional office of the Tea Board somewhere in the state; and

(e) if not, the reasons therefor ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) and (b). Tea Board under its various schemes provides loans and subsidies for increasing tea production. The outlay for the Seventh Plan is of the order of Rs 40 crores. Tea growers all over India, including those in Uttar Pradesh can avail of the benefits of such schemes if they fulfil the eligibility criteria.

(c) Does not arise.

(d) There is no such proposal at present.

(e) A sub-regional office of the Tea Board set up at Berinag in Uttar Pradesh in 1973-74 had to be closed down in 1977-78 due to lack of interest on the part of local planters. Presently only about 1800 hectares are under tea in Uttar Pradesh. Problems relating to availability of additional lands have also been reported since establishment of new plantation would require felling of forest trees.

Providing Bank Facilities at Dharchula Block in Uttar Pradesh

6472. SHRI HARISH RAWAT : Will the Minister of FINANCE be pleased to state :

(a) whether he is aware that Srikha Pagu, Tawaghat and Neu under Dharchula block in Uttar Pradesh are such places where from the nearest branch of a commercial bank is at a distance of more than 25 kms;

(b) if so, whether his Ministry consider their responsibility to provide banking facilities to the people living at such places; and

(c) if so, whether Government propose to open branch of any bank at the said places in near future ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). Reserve Bank of India has reported that with regard to adequacy of bank offices, Dharchula Block in Uttar Pradesh is a deficit Block. The branch licensing policy for 1985-90 aims not only to achieve a coverage of 17,000 population per bank office in rural and semi-urban areas of each block but also to fill up spatial gaps with a view to ensure that a bank office is located within 10 kms. from each village. RBI has advised the State Government/Lead Bank to identify potential growth centres requiring banking facilities taking into account the norms laid down by RBI and to forward the list of identified centres to RBI. Licences for opening of additional bank offices would be granted by RBI in the light of the objectives set out in the current branch licensing policy for the period 1985-90.

Investment by IDBI in States

6474. SHRI HARISH RAWAT : Will the Minister of FINANCE be pleased to state :

(a) the amount invested by Industrial Development Bank of India (IDBI) in each State during the past three years;

(b) whether it is a fact that IDBI has invested comparatively more money in those States which are developed from industrial point of view;

(c) if so, whether it will not increase regional imbalance; and

(d) if so, the action proposed to be taken by him to ensure that IDBI invests more funds in those States in which less investment has been made earlier ?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI JANAR-

DHANA POOJARY) : (a) to (d). The State-wise details of financial assistance disbursed by the Industrial Development Bank of India (IDBI) during the years 1982-83, 1983-84 and 1984-85 are given in the statement given below. The sanction of financial assistance by financial institutions depends upon the number of applications for viable projects originating from different States. With a view to encouraging industrialisation in backward areas the Government and financial institutions provide various concession and incentives such as investment subsidy, fiscal concessions, etc. to entrepreneurs for setting up projects in such areas.

Statement

Sl. No.	(Period-July-June) State	(Rs. lakhs)		
		1982-83	1983-84	1984-85
1	2	3	4	5
1.	Andhra Pradesh	12107	17917	18882
2.	Assam	792	1121	2720
3.	Bihar	4149	3752	3704
4.	Gujarat	16699	17741	22004
5.	Haryana	5474	7179	7993
6.	Himachal Pradesh	2022	2124	3353
7.	Jammu & Kashmir	1599	2432	1657
8.	Karnataka	13195	18558	16436
9.	Kerala	4861	5196	6565
10.	Madhya Pradesh	7218	9772	11449
11.	Maharashtra	20507	23990	24503
12.	Manipur	112	83	207
13.	Meghalaya	157	337	404
14.	Nagaland	164	133	156
15.	Orissa	6010	6737	16895
16.	Punjab	7120	5825	5750
17.	Rajasthan	10261	8514	9469

1	2	3	4	5
18.	Sikkim	21	22	124
19.	Tamil Nadu	17155	25644	22065
20.	Tripura	194	91	68
21.	Uttar Pradesh	10689	18795	17415
22.	West Bengal	6175	8851	10784
23.	Union Territories	6317	5123	7781
Total		152998	189946 @	210394

@ Includes Rs. 9 lakhs disbursed To Bhutan

[English]

Shortage of Raw Cotton in National Textile Corporation (WBABO),

6475. SHRI H. N. NANJE GOWDA : will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that there is a complete shortage of raw-cotton and other inputs in the mills and units of the National Textile corporation (WBABO) Limited, Calcutta and for that reason the management has failed to initiate any effective steps to conduct profitable operation;

(b) whether the present management has also failed to bring about harmonious relation between the management and the employees.

(c) if so, the facts thereof including the details of units which suffered due to want of cotton and other inputs in time, number of man-days lost and number of units which did not produce anything on days during the last three months; and

(d) the action being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) No, Sir. It is not correct to say that there has been a complete shortage of cotton and other

inputs. However, in the past, some of the mill's occasionally faced shortage of raw materials due to various reasons, which has been overcome now.

(b) No, Sir.

(c) and (d). Do not arise.

Transfer of High Ranking Officers in ITDC

6476. SHRI H. N. NANJE GOWDA : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether the India Tourism Development Corporation has laid down any norms for its officers staying at Headquarters (Delhi) and their transfer to other places;

(b) if so, the details thereof;

(c) whether any maximum period of stay of an officer in Delhi irrespective of his serving different units, has been prescribed, if not, the reasons therefor; and

(d) the number of officials, category-wise, who have not moved out of Delhi for ten years or more and the reasons for not transferring them ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : (a) to (c). As